Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service: R. RAGU PATHI
   to which the officer belongs: LS

3. Present post held: Addl. Secretary

<table>
<thead>
<tr>
<th>Name of District, Sub-Division, Taluk &amp; Village or City in which property is situated (full location &amp; postal address)</th>
<th>Name &amp; Details of Property, Housing lands and other buildings</th>
<th>Cost of construction/ Acquisition (and year when purchased) including of land in case of house</th>
<th>Present value *</th>
<th>If not in own name, state in whose name held &amp; his/her relationship to the Govt. servant</th>
<th>How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &amp; name with details of person(s) from whom acquired</th>
<th>Annual income from the property</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>Salem</td>
<td>Vacant</td>
<td>By inheritance purchased Rs 30,000 before joining Govt. service</td>
<td>Rs 7,000</td>
<td>NA</td>
<td>By inheritance</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

Note: Please read the notes overleaf before filling up the Form.

Signature: [Signature]
Name: R. RAGU PATHI
Designation: Addl. Secretary
Date: 08/06/2011